

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Review Petition No. 4 of 2016 & IA No. 147 of 2016
In Appeal No. 255 of 2013**

Dated : 17th January, 2017

In the matter of:

Delhi Transco Ltd.	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Ors.	...	Respondent(s)
Tata Power Delhi Distribution Ltd.	...	Review Petitioner/R-4

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **7th February, 2017.**

For Court Master

suman